

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 185 OF 2015

Dated: 12th October , 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Kalini Industries Pvt. Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Sunil Bansal for R-2 to R-5

ORDER

The learned counsel appearing for Respondent Nos.1 & 2 to 5 have filed their respective written submissions in the Appeal and the same were taken on record.

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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